

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:246

ANSWERED ON:06.12.2013

SHALE GAS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has assessed the Shale Gas potential in the country;
- (b) if so, the details thereof;
- (c) whether the Government has finalized the Shale Gas policy;
- (d) if so, the details thereof; and
- (e) the time by which auction of Shale blocks are likely to be started?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a). Yes, Madam. Various agencies have estimated the shale gas resource potential in selected sedimentary basins/ sub-basins in India.

(b). The potential of Shale Gas as estimated by the various agencies is as under:

i) M/s Schlumberger : 300 to 2100 TCF for the country (as available in public domain)

ii) National Geophysical Research Institute: 527 TCF for the country (as available in public domain)

iii) Energy Information Administration (EIA), USA in 2011: 290 TCF in 4 basins

iv) Energy Information Administration (EIA), USA in 2013: 584 TCF in 4 basins

v) ONGC: 187.5 TCF in 5 basins

vi) Central Mine Planning and Design Institute (CMPDI): 45 TCF in 6 sub basins

vii) United States Geological Survey (USGS) has also estimated technically recoverable shale gas resources of 6.1 TCF in 3 basins. Further, USGS has indicated that these basins also have potential for shale oil.

(c) to (e). The Government has on 14.10.2013 notified policy guidelines for exploration and exploitation of Shale Gas and Oil by National Oil Companies (NOCs) in their onland oil and Gas nomination acreages. As per the policy, the NOCs will undertake a mandatory Minimum Work Program in a fixed timeframe for Shale Gas & Oil exploration and exploitation, so that there is optimum accretion and development of Shale Gas and Oil resources from the area already granted to them.